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Central Administrative Tribunal
Principal Bench

....
D.A. No. 2849/91

New Delhi, this the 14th day of March, 1996

Hon'ble Shri A.V.Haridasan, Vice-Chairman(J)
Hon'ble Shri R.K. Ahooja, Member (A)

1. Shri G.S.Sahi,
s/o Shri Richpal Singh,
Chief Architect,
Civil Construction Wing,
All India Radio, PTI Building,
New Delhi.
2. Shri J.Kukreja,
s/o Shri Amar Chand,
Senior Architect, CCW, AIR,
Lok Nayak Bhawan,
New Delhi.

...Applicants

(By Shri Jog Singh, Advocate)

Versus

Union of India through

1. Secretary,
Ministry of Information & Broadcasting,
Shastri Bhawan,
New Delhi.
2. Secretary,
Dept. of Personnel & Training,
North Block
New Delhi-110 001.
3. Director General, AIR, Akashvani Bhawan,
Parliament Street, New Delhi.
4. Secretary,
Union Public Service Commission,
Dholpur House,
New Delhi.

....Respondents

(By Shri P.H.Ramchandani, Advocate)

O R D E R (Oral)

By Hon'ble Shri A.V.Haridasan, Vice-Chairman(J):

Learned counsel for the applicants states that the application is not pressed. The application is, therefore, closed as not pressed leaving the parties to bear their

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own costs.

~~Rekha~~
(R.K. Ahuja)
Member (A)

(A.V. Maridasan)
Vice-Chairman (J)

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